

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2509**

TO BE ANSWERED ON AUGUST 03, 2023

SCHEME TO STRENGTHEN THE URBAN BODIES

NO. 2509. DR. DHAL SINGH BISEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether any scheme is being implemented by the Government to strengthen the urban local bodies and if so, the details thereof;**
- (b) The funds provided for the development of urban local bodies and construction of infrastructure ,State/UT-wise;**
- (c) The funds sanctioned by the Government under various schemes to the urban local bodies in the State of Madhya Pradesh, district-wise;**
- (d) The details of the funds released by the Government for urban local bodies of Seoni and Balaghat districts along with the amount spent till date including the details of allocated amount/contribution and expense, head-wise; and**
- (e) The work on which the said fund utilised/spent along with the physical status of the work at present?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) Urban Development is a state subject. Ministry of Housing and Urban Affairs is implementing various Missions / Schemes such as - Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Smart Cities Mission (SCM), Swachh Bharat Mission-Urban 2.0 (SBM-U) and Pradhan Mantri Awas Yojana-Urban (PMAY-U) for furthering urban development, including strengthening Urban local Bodies (ULBs).

AMRUT Mission was launched on 25th June 2015 in 500 selected cities across the country with an agenda spread over 11 reforms aimed at improving service delivery, mobilize resources and to make municipal functioning more transparent and accountable. In order to enhance the credit worthiness of ULBs, Credit rating work for 485 cities has been awarded and completed in 470 cities under AMRUT. Out of 470 cities, 164 cities have received Investible Grade Rating (IGR), including 36 cities spread across 12 States/UTs with rating of A- and above. A sum of ₹3,940 crore has been raised through municipal bonds by 11 ULBs namely Ahmedabad, Amravati (AP), Bhopal, Ghaziabad, Hyderabad, Indore, Lucknow, Pune, Surat, Vadodara and Visakhapatnam. An amount of ₹227 crore has been released as incentive to these ULBs for municipal bonds issuance. Further, AMRUT 2.0 has a reform agenda to enhance financial health of ULBs with improving coverage and efficiency of collection of property tax & user charges as mandatory reforms.

In order to strengthen the capacity of ULBs for Urban Planning, 'Formulation of GIS based Master Plan', a 100% centrally funded sub-scheme with the total outlay of Rs. 515 crore is being implemented under AMRUT. 461 cities are implementing this sub-scheme. Under AMRUT 2.0, a sub scheme on formulation of GIS based master plans of Class-II (tier 2) towns with population of 50,000 - 99,999 with the total outlay of Rs. 631 crore has been approved.

(b)to (e) Under various Missions / Schemes of the Ministry, funds are allocated to the States and not directly to Districts or Urban Local Bodies (ULBs). Funds allocated to State Government of Madhya Pradesh under AMRUT & AMRUT 2.0 Missions are as follows:

Sr. No.	Mission	Funds Allocated (during mission period)
1.	AMRUT	₹ 2592.86 crore
2.	AMRUT 2.0	₹ 4,065 crore
